

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00374/2015

Dated the Thursday the 23rd day of January Two Thousand Twenty

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

M.Rajamanickam, S/o. Marappa Rajan, Aged 62 years, Plot No. 77, 5th Street, Modern City, Pattabiram, Chennai 600072.

....Applicant

By Advocate M/s. S. Ramaswamyrajarajan

Vs

Union of India,

1. Rep by the Scientific Advisor to Raksha Manthri & Director General Research & Development Secretary, Department of Defence R & D, DRDO Bhavan, Rajaji Marg, New Delhi 110105.

2. The Director, Government of India, Ministry of Defence, Defence Research and Development Organisation, Centre for Personnel Talent Management, Metcafe, New Delhi 110054.

3. The Director, Government of India, Ministry of Defence, Defence RES & DEV Organisation, Combat Vehicles Research & Development Establishment, Avadi, Chennai 600054.

....Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant has passed away one year before. Also, none of the Legal Heirs have come up for impleadment. He submits that the OA may be closed.

2. In view of the above, OA is abated.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

23.01.2020

SKSI